

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:BILASPUR

Original Application No.203/00299/2019

Bilaspur, this Thursday, the 21st day of November, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE SHRI B.V. SUDHAKAR, ADMINISTRATIVE MEMBER

Indresh Kumar, S/o Rajendra Rai,
aged about – 38 years,
Occupation – Office Superintendent –
Department – Stores
South Eastern Central Railways Bilaspur,
Resident of Quarter No.6/1,
Type 3, N.E. Zonal Colony,
Near Budhwari Bazar,
Bilaspur (C.G),
Mobile No.9752475778, PIN 495004

-Applicant

(By Advocate – Shri Avadhesh Kumar Mishra)

V e r s u s

1. Union of India through Secretary, Ministry of Railway, Railway Bhawan, 1 Raisina Road, New Delhi, Rafi Marg, PIN – 110001.
2. The General Manager, 5th Floor New GM Building South East Central Railway, Bilaspur (C.G) – 495004.
3. Principal Chief Personal Officer, Head Quarter (Personal Department), 1st Floor, G.M. Office, Bilaspur (C.G) – 495004.
4. Chief Office Superintendent P-5 Section, PCMM/SECR Bilaspur (C.G) 495004

-Respondents

(By Advocate – Shri Vivek Verma)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file proper and better application.

2. Permission is granted. Applicant is allowed to withdraw this O.A.

3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(B.V. Sudhakar)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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